

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2339**  
**TO BE ANSWERED ON 3<sup>rd</sup> AUGUST, 2023**

**ALLOTMENT OF LPG AGENCIES**

2339. SHRI SUNIL DATTATRAY TATKARE:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the procedure/norms/criteria laid down for allotment of LPG agencies and reservation made for SC/ST/Minorities including defence personnel along with the action taken against those persons who violate these norms;
- (b) the details of LPG agencies opened at present by Oil Marketing Companies (OMCs) under various schemes including for reserved categories in Maharashtra during each of the last three years and the current year, year and OMC-wise;
- (c) whether the distribution/awarding of LPG dealership is being done online to bring in more transparency in awarding distributorships and if so, the details thereof;
- (d) whether the Government also proposes to reorganise the distributors of LPG all over the country to meet the demand of common people; and
- (e) if so, the details thereof along with the details of any consultation with the concerned States and oil companies in this regard and the outcome thereof, State/UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (e) The process of applying for LPG distributorship has been greatly simplified and a transparent online selection process is in place. All applicants are required to submit their application on web-based portal <https://www.lpgvitarakchayan.in>. The online selection process includes, online receipt of application, processing and online draw of lots etc. Online draw of lots is conducted by M/s Metal Scrap Trade Corporation Ltd.(MSTC), a Central Public Sector Undertaking, with assistance of National Informatics Centre(NIC).

The main norms/criteria laid down in the revised guidelines, namely, Unified Guidelines for Selection of LPG Distributorships 2016, are as under :-

- i. Applicant shall be an Indian citizen and be a resident of India.
- ii. Applicant should have passed minimum Xth standard examination or equivalent from a recognised Board. The criterion of educational qualification is not applicable for applicant belonging to Freedom Fighter (FF) category.
- iii. Applicant should be not less than 21 years and not more than 60 years in age as on the date of advertisement. There is no age restriction for applicants applying for locations reserved under FF category.
- iv. Applicant shall not be a family member of employee of Oil Marketing Company(OMC) as on date of application.
- v. Applicant shall fulfil Multiple Dealership/Distributorship norms.
- vi. Applicant shall not be a signatory to distributorship/dealerships agreement, terminated on account of proven cases of malpractices/adulteration.
- vii. Applicant shall own a plot of land of minimum dimensions for construction of LPG godown or own a ready LPG cylinder storage godown as on the last date for submission of application.

The percentage reservation for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under: -

A	Open Category (O)	50.5%
B	Schedule Castes / Scheduled Tribes (SC/ST)	22.5%
C	Other Backward Classes (OBC)	27.0%

In each of the above categories, sub-categories are as under:-

Sub-Category	Reservation Categories (in %)			
	SC/ST	OBC	Open	Total
Government Personnel category (GP)*	2	2	4	8
Divyang/ Physically Handicapped Personnel (PH)	1	1	1	3
Combined Category (CC)	0	0	1	1
Women	7	9	17	33
Unreserved - Any person from the respective category	12.5	15	27.5	55
Total	22.5	27	50.5	100

\* includes Defence Personnel, Central Para Military Forces/Special Forces, Government Personnel & Central/State Government Public Sector Undertakings

The reservation under respective categories is SC/ST (GP)-2%, SC/ST (PH)-1%, SC/ST (W)-7%, SC/ST-12.5%, OBC (GP)-2%, OBC (PH)-1%, OBC (W)-9%, OBC-15%, Open (GP) - 4%, Open (PH)-1%, Open (CC)-1%, Open (W)-17%, Open-27.5%.

#### Reservation for North Eastern States

Reservations in tribal areas in North Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under:

State	Percentage of reservation in all four types of LPG Distributorships to be awarded to ST category	% for Women category	Balance % to be awarded to open category
Arunachal Pradesh	49	30	21
Meghalaya	56	30	14
Nagaland	56	30	14
Mizoram	63	30	7

Category wise/year wise details of LPG distributorships commissioned by Public Sector Oil Marketing Companies (OMCs) during the last three years and in the current year in the State of Maharashtra are as under:

Period	SC/ST	OBC	Others	Total
2020-21	8	11	15	34
2021-22	8	3	4	15
2022-23	2	0	8	10
2023-24(Upto June 23)	1	1	1	3
Total	19	15	28	62

Source-Public Sector Oil Marketing Companies

To provide better customer satisfaction and impetus for distributors for providing better services, LPG consumers have been given the choice to switch from his/her present distributor to another distributor within area, as per his/her choice under the portability facility. Further, the LPG customers can also switch to a new distributor at the time of booking of refill.

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